

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5098

ANSWERED ON:27.04.2010

AREA UNDER CONTRACT FARMING

Rajaram Shri Wakchaure Bhausaheb;Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of cases of contract farming and the area of land in percentage out of the total agricultural land on which contract farming is done State-wise;
- (b) the criteria for awarding such contracts and the names of the foreign and domestic companies involved in contract farming;
- (c) whether the farmers of the country have been benefited by the contract farming;
- (d) if so, the details thereof; and
- (e) the land area covered by each NGO for contract farming?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): The State-wise area of land in percentage on which contract farming is done, as provided by States and Union territories, is given at Annexure-I. The information regarding number of cases of contract farming is not available.
- (b): There is no specific criteria followed for award of contract farming and it depends upon the requirements of sponsoring companies and producers based on the nature of commodity, requirement of quality and quantity, etc.

The names of foreign and domestic companies involved in contract farming is given at Annexure-II.
- (c)&(d): Yes, Madam. The farmers have been benefited from assured buy back of their produce, supply of quality inputs and extension activities and efficient use of resources etc.
- (e): This information is not maintained.